## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:3200 ANSWERED ON:28.07.2009 MINING LEASE TO PSUS Sahu Shri Chandulal Chandu Bhaiya

## Will the Minister of MINES be pleased to state:

- (a) the names of the Public Sector Undertakings (PSUs) granted mining lease of iron ore and presently engaged in mining, State -wise; and
- (b) the amount of profit earned by such PSUs from the mining of iron ore?

## **Answer**

THE MINISTER OF MINES & MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION(SHRI B.K. HANDIQUE)

- (a) As per information furnished by Ministry of Steel, Steel Authority of India Ltd.(SAIL) and National Mineral Development Corporation (NMDC), two Central Public Sector Undertaking (PSU) under the administrative control of Ministry of Steel are presently engaged in mining of Iron Ore. SAIL holds mining leases in Jharkhand, Orissa and Chattisgarh and NMDC holds mining leases in Chattisgarh and Karnataka.
- (b) SAIL is mining iron ore for captive consumption in steel plant and is not selling the iron ore. However, minor quantity of iron ore fines is sent to Rashtriya Ispat Nigam Ltd. covering overhead cost. The profit earned by NMDC after deduction of tax during 2006-07, 2007-08 and 2008-09 was Rs. 2320 crores, Rs.3251 crores and Rs. 4372 crores respectively.